

**GOVERNMENT OF INDIA  
STEEL  
LOK SABHA**

UNSTARRED QUESTION NO:4492  
ANSWERED ON:22.04.2010  
MERGER OF STEEL PSUs  
Naik Dr. Sanjeev Ganesh

**Will the Minister of STEEL be pleased to state:**

(a) whether the Government proposes to merge the steel PSUs like Bharat Refractories Ltd. (BRL) with Steel Authority of India Ltd. (SAIL) and Sponge Iron India Limited (SIL) with National Mineral Development Corporation (NMDC); and

(b) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI A. SAI PRATHAP)

(a) Yes, Madam.

(b) Bharat Refractories Limited (BRL) has been merged with Steel Authority of India Ltd. (SAIL) with effect from 1.04.2007 by an Order No.24/8/2008-CL-III, dated 28.7.2009 of the Ministry of Company Affairs (MCA). The Order of MCA was filed by SAIL with the Registrar of Companies on 27.8.2009. Thus, the process of amalgamation of BRL with SAIL has been completed and BRL stands dissolved on and from the appointed date i.e. 1.4.2007. BRL has been renamed as "SAIL Refractory Unit (SRU)".

The Union Cabinet had approved the merger of Sponge Iron India Limited (SIL) with National Mineral Development Corporation (NMDC) in its meeting held on 22.5.2008. After approval of the Government, the two companies have completed all the requisite statutory compliances and the competent authority of MCA has recently passed an order approving the scheme of merger of SIL with NMDC. A certified copy of the Order of MCA has to be filed with the Registrar of Companies, Hyderabad by both NMDC and SIL for effecting the merger. With the filing of the requisite documents with the Registrar of Companies by NMDC and SIL, the merger process will be completed.